

Declaration of Assets and Liabilities

I, **SANJAY KUMAR SINGH** son/daughter/wife of **LATE RAMA KANT SINGH**. Aged 46 years, belonging to Department Bihar Vidhan Sabha, Government of Bihar service and presently working as Deputy director give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given).

Sr. No.	Description	Self	Spouse name(s) Smt. Shobha Singh (Self Employed)	Dependant-1 Name (Daughter)	Dependant-2 Name	Dependant- Etc. Name
i)	Cash	3,500/-	17,000 approx	No	No	No
ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	SBI - A/c 8,000 approx	SBI-Sivan 7,000 approx HDFC Patna 16,000 approx PNB-patna 2,690 approx	N.A.	N.A.	N.A.
iii)	Bonds, Debentures and Shares in Companies	N.A.	N.A.	N.A.	N.A.	N.A.
iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	20 Lac Lic of India 2 Lac Bima Kiran Lic of India	3 Lac Lic of India	N.A.	N.A.	N.A.
v)	Motor Vehicles (details of Make, etc.)	Car : - Honda City	N.A.	N.A.	N.A.	N.A.
vi)	Jewellery (give Details of Weight and Value)	80 Gram Gold	400 gram Gold Ornaments, 1 Kg silver Ornaments and Utensils.	N.A.	N.A.	N.A.
vii)	Other assets, Such as values Of claims/ Interests	Revolver, Rifle and with License.	N.A.	N.A.	N.A.	N.A.

Note : Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of the employee.

**3. Details of Immovable assets**

Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Depend 3 Etc. Na
(i)	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value	6 Acre of approx HUF Property Undivided.	N.A.	N.A.	N.A.	N.A.
(ii)	Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value	HUF property Undivided.	N.A.	N.A.	N.A.	N.A.
(iii)	Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	N.A.	New Barti Mahadeva siwan Bihar Purchase in year 2002 of Rs. 8 Lac Current Value Rs. 35 Lac approx annual rental Income-4.5 Lac yearly approx.	N.A.	N.A.	N.A.
	Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value		House in Magistrate. Colony in about 2.5 Kattha approx Old house purchase in the year 2009 of Rs. 50 Lac Current Value Rs. 85 Lac approx	N.A.	N.A.	N.A.
(v)	Others (such as Interest In property)	No	No	No	No	No

2. I give herein below the details of my liabilities/ overdues to public financial institution and government dues :-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding On 10.02.202
(a)	(i) Loans from Banks	Home Loan from P.N.B. Punaichak, patna, 30 Lac.	Rs. 21,39,442 Lac
	(ii) Loans from Banks	House Repairing Loan from P.N.B. Punaichak, patna, 20 Lac.	Rs. 19,35,653 Lac
	(iii) Loans from financial institutions	Car Loan from SBI Vidhan Mandal Patna, 11 Lac.	Rs. 5,59,431 Lac
	(iv) Government Dues: (a) dues to departments dealing with Government accommodation	N.A.	N.A.

	(b) dues to departments dealing with Supply of water	N A	N.A.
	(c) dues to departments dealing with Supply of electricity	N A	N.A.
	(d) dues to departments dealing with Telephones	N.A.	N.A.
	e) dues to departments dealing with Government transport (including Aircraft and helicopters)	N.A.	N.A.
	(f) Other dues, if any	N.A.	N.A.
b)	(i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN)	PAN No:- ADHPS8808A Td/ 1,57,314 F.Y. 2021-22	AMQPS9330R.
	(ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.)	N.A.	N.A.
	(iii) Sales Tax (Only in case of Proprietary business)	N.A.	N.A.
	(iv) Property Tax	N A	N.A.

#### 3. Personal Detail

PF/CPF/PRAN No :- BHR/BLA-87  
Gender :- Male

Date of Birth :- (DD/MM/YYYY) 

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Class/Group :- A  
Address :-

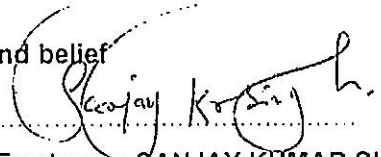
Bihar Vidhan Sabha, Patna service

(Full Name e.g B.A.S Bihar Administrative Service B.S.S – Bihar Secretariat Service etc.)

Home District :- 

Siwan
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I hereby declare that the above details are true to the best of my knowledge and belief

Signature:   
Name of Employee : SANJAY KUMAR SING  
Designation : Deputy director  
Department : Bihar Vidhan Sabha, Patna

Place : Patna

Date : 18.02.2023

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.